

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO. 7618 OF 2009

STATE OF M.P. & ANR.

Appellant (s)

VERSUS

N.K.RAI & ORS.

Respondent(s)

(With appln(s) for permission to place addl. facts and grounds and with  
prayer for interim relief)

WITH

Civil Appeal NO. 7634 of 2009

(With prayer for interim relief)

Civil Appeal NO. 7632 of 2009

(With prayer for interim relief)

Civil Appeal NO. 7633 of 2009

(With prayer for interim relief)

Civil Appeal NO. 7635 of 2009

(With prayer for interim relief)

Civil Appeal NO. 7631 of 2009

(With prayer for interim relief)

Civil Appeal NO. 7629 of 2009

(With office report)

Civil Appeal NO. 7630 of 2009

(With office report)

Civil Appeal NO. 7619 of 2009

(With office report)

Civil Appeal NO. 7620 of 2009

(With office report)

Civil Appeal NO. 7621 of 2009

(With office report)

Civil Appeal NO. 7622 of 2009

(With office report)

Civil Appeal NO. 7623 of 2009

(With office report)

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Civil Appeal NO. 7624 of 2009

(With office report)

Civil Appeal NO. 7625 of 2009

(With office report)

Civil Appeal NO. 7626 of 2009  
(With office report)

Civil Appeal NO. 7627 of 2009  
(With office report)

Civil Appeal NO. 7628 of 2009  
(With office report)

Date: 28/08/2012 These Appeals were called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Appellant(s) Mr. B.S. Banthia, Adv.

For Respondent(s) Mr. Punit Jain, Adv.  
Ms. Pratibha Jain, Adv.  
  
Mr. Praveen Kumar Pandey, Adv.  
Mr. D. Mahesh Babu, Adv.  
  
Mr. C.L. Sahu, Adv.  
  
Mr. B.K. Satija, Adv.

UPON hearing counsel the Court made the following  
O R D E R

At joint request, call after two weeks.

(VINOD LAKHINA)		(KUSUM GULATI)	
COURT MASTER		COURT MASTER	